

end. As far as Mr. Phizo's coming here is concerned, that is entirely the proposal of the Chief Minister of Nagaland and we agreed to it. We did not invite him; it is the Chief Minister of Nagaland who has invited him on some conditions. Mr. Phizo apparently has not accepted those conditions; so, he is not coming.

Shri Hari Vishnu Kamath: He is not coming?

Mr. Speaker: Papers to be laid on the Table. Shri Pattabhi Raman.

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): Sir, I beg to. . .

श्री कछवाय (देवास) : अध्यक्ष महोदय, मैंने एक एडजोर्नमेंट मोशन दिया है ।

अध्यक्ष महोदय : मैं रोज़ कहता हूँ कि उस सवाल को इस तरह से यहाँ पर नहीं उठाया जा सकता है ।

श्री कछवाय : अध्यक्ष महोदय, वह बड़े महत्व का प्रश्न है ।

श्री राम सेवक यादव (बाराबंकी) : अध्यक्ष महोदय, उस काम रोको प्रस्ताव को

12.08 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER EMPLOYEES PROVIDENT FUNDS ACT, 1952

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): I beg to lay on the Table—

(i) a copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952:—

(a) The Employees' Provident Funds (Fifth Amendment)

Scheme, 1964 published in Notification No. G.S.R. 206 dated the 8th February, 1964. [Placed in Library. See No. LT-2508/64].

(b) The Employees' Provident Funds (Sixth Amendment) Scheme, 1964 published in Notification No. G.S.R. 207 dated the 8th February, 1964. [Placed in Library. See No. LT-2530/64.]

ANNUAL REPORTS OF EMPLOYEES STATE INSURANCE CORPORATION

Shri C. R. Pattabhi Raman: I also beg to lay, a copy each of the following papers under section 36 of the Employees' State Insurance Corporation Act, 1948:—

(a) Annual Report of the Employees' State Insurance Corporation for the year 1962-63.

(b) Annual Accounts of the Employees' State Insurance Corporation for the year 1962-63 together with the Audit Report thereon. [Placed in Library, See No. LT-2531/64].

12.09 hrs.

ESTIMATES COMMITTEE

FORTY-SEVENTH AND FORTY-EIGHTH REPORTS

Shri A. C. Guha (Barasat): I beg to present the following Reports of the Estimates Committee:

(1) Forty-seventh Report on the Ministry of International Trade—Export Risks Insurance Corporation Ltd., Bombay, now transformed into Export Credit and Guarantee Corporation Limited, and

(2) Forty-eighth Report on the Ministry of International Trade.

Mr. Speaker: Copies of the Reports are available at the Publications Counter wherefrom hon. Members may take them.